IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, BENGALURU
(Through web-based video conferencing platform)

ITEM No.21
CA (CAA) No.13/BB/2024

IN THE MATTER OF:

Sunlarge Filaments Private Limited ... Petitioner

Order under Section 230-232 of Companies Act, 2013

Order delivered on 23.07.2024

CORAM:

JUSTICE (RETD.) T. KRISHNAVALLI
HON'BLE MEMBER (JUDICIAL)

SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Shri Krishnamurthy Hedge PCS

ORDER

1. Heard the Learned PCS for the Petitioner.
2. List the case on **21.08.2024.**

Sd/-
(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)

Sd/-
(T.KRISHNAVALLI)
MEMBER (JUDICIAL)

Gayathri